

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO.1447  
TO BE ANSWERED ON 19.12.2018**

**Coal linkage**

**1447. SHRI RAJESH KUMAR DIWAKER:  
SHRI R. DHRUVA NARAYANA:  
SHRIMATI SANTOSH AHLAWAT:**

**Will the Minister of COAL be pleased to state:**

- (a) the corrective measures taken or been taken by the Government to rationalize coal linkage;
- (b) whether CIL has facilitated Government-owned power plants and if so, the details thereof and the benefits therefrom; and
- (c) the current cost of transportation of coal to the electricity plants, State-wise and plant-wise for the last 5 years?

**ANSWER  
MINISTER OF RAILWAYS AND COAL  
(SHRI PIYUSH GOYAL)**

**(a):** Rationalization of Coal Linkage: An Inter-Ministerial Task Force (IMTF) was constituted in June, 2014 to undertake a comprehensive review of existing sources of coal with a view to optimize transportation cost and materialization under the given technical constraints. The linkage rationalization for State/Central PSUs was implemented initially, based on IMTF recommendation and carried forward by Coal India Limited (CIL)/Singareni Collieries Company Limited (SCCL) based on coal availability and requests of public sector Power Plants. Policy for Linkage rationalization for Independent Power Producers (IPPs) has been issued on 15.05.2018.

**(b):** CIL has rationalized sources (subsidiary company-wise) based on the request of public sector power plants with a view to optimize the transportation cost and materialization taking into account coal availability and logistics. Overall coal movement of 61.08 Million Tonnes (MT) has been rationalized with annual potential savings of Rs. 3,651 crore.

**(c):** The cost of transportation of coal to the electricity plants is borne and maintained by the consumers.

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